

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 26543/2015

DR. D C SRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to file lengthy list of dates and interim relief and office report)

WITH

SLP(C) No. 26635/2015

(With Office Report)

Date : 04/08/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Prashant Kumar,Adv.
 M/s. Ap & J Chambers,Adv.

Ms.Vibha Dwivedi,Adv.
Mr. Shail Kumar Dwivedi,Adv.

For Respondent(s) Ms.Archana Singh,Adv.
 Mr. Abhishth Kumar,Adv.

Mr.Vikas K.Singh,Adv.
Mr. T. N. Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the appearing respondents have already filed the counter affidavit in both matters. Viewed thus, these matters shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar